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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**



**TP No. 202/397-398/NCLT/AHM/2016 (New)  
CP No. 4/397-398/CLB/MB/2016 (Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018**

Name of the Company: Pinakin Navnitlal Khadiyali  
V/s.  
Touchwood Weaves Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioner	
2.	Trisha Baxi on behalf of Nirali Sarada	Adv.	Respondent	

**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Ms. Trisha Baxi i/b Learned Advocate Ms. Nirali Sarada present for Respondents.

Learned Counsel for Respondents requested for time.

List the matter on 08.03.2018.



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 27th day of February, 2018.